

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 120(ND) 09

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
23.03.2018

NAME OF THE COMPANY: Sh. Neelamber Agarwal Vs. M/s Neel Padam
Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	None		
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	For the Respondent:	Mr. Shadan Faresat and Mr. Suhail R. Bhat, Advocates		
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ORDER

Ld. Counsel for the Respondent submits that he has completed his final arguments. Ld. Counsel for the Petitioner prays for some time to address his arguments in rejoinder.

At his request adjourned to 31.5.2018.

— Sd —

(Deepa Krishan)
Member (T)

— Sd —

(Ina Malhotra)
Member (J)